

**SPECIAL BENCH**

**ITEM NO.105**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CP (CAA) No.6/ALD/2022 IN CA (CAA) No.27/ALD/2021**

**(Second Motion)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 6<sup>th</sup> June, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>GENUS PRIME INFRA LTD &amp; ORS WITH YAJUR COMMODITIES LIMITED</b>
<b>UNDER SECTION</b>	<b>230/232 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Ankit Kumar Singh, PCS : *For the Petitioner Companies*
- Sh. Ajit Kumar Singh, AOL : *For the O.L. Allahabad*
- Sh. Krishna Dev Vyas, Adv. : *For the ROC, U.P.*
- Sh. Niraj Kumar Singh, Adv. for : *For the I.T. Deptt.*
- Sh. Krishna Agarwal, Sr. S.C.

**ORDER**

Ld. Counsels representing their respective parties are present.

- 1.** Ld. Counsel, Sh. Krishna Dev Vyas is present through VC and states that now he has instructions to represent the ROC in the matter.
- 2.** The reports on behalf of the Income Tax Department as well as the ROC have been filed.
- 3.** In this case, the pleadings have been completed.
- 4.** Let the matter be adjourned for final hearing before the Regular Bench on 4<sup>th</sup> July, 2024.

***-Sd-***

**(Umesh Kumar Shukla)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

**6<sup>th</sup> June, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*